

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-108(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: International Road Dynamics South Asia Pvt.
Ltd. Vs. Oriental pathways (Indore) Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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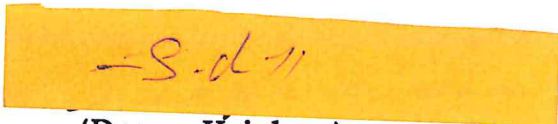
For the Petitioner:	Counsel for the Petitioner
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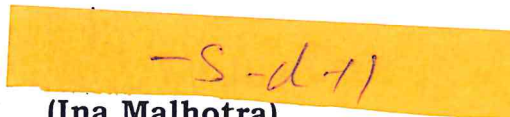
For the Respondent:	Mr. Ravi Krishan Chandna, Advocate Mr. Rajiv Sharma, Legal Officer of Respondent
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ORDER

Mr. Ravi Kishan Chandna, Advocate has put in appearance on behalf of the Respondent. He prays for some more time to file his reply. Let the same be filed before the next date of hearing with an advance copy to the opposite side.

To come up on 16th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**